

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SWrit Petition (Civil) No.1286/2021

PRABHNOOR SINGH &amp; ORS.

Petitioner(s)

VERSUS

NATIONAL TESTING AGENCY &amp; ORS.

Respondent(s)

(With appln.(s) for IA No.152709/2021-EX-PARTE STAY)

Date : 07-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD  
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Mr. Manoj Swarup, Sr. Adv.  
Mr. Rajan Kumar Singh, AOR  
Mr. Rakesh Kumar Singh, Adv.  
Mr. Waseem Akhtar Khan, Adv.  
Ms. Simanta Kumar, Adv.  
Mr. Ashok Anand, Adv.  
Mr. Somanatha Padhan, Adv.  
Ms. Vidisha Swarup, Adv.  
Mr. Neelmani Pant, Adv.

For Respondent(s)

Mr. K.M. Nataraj, ASG  
Mr. Rupesh Kumar, AOR  
Mr. Gurmeet Singh Makker, Adv.  
Mr. Shailesh Madiyal, Adv.  
Chinmayee Chandra, Adv.  
Ms. Rukhmini Bobde, Adv.  
Mr. Sughosh Subramanyam, Adv.  
  
Mr. Rupesh Kumar, AOR  
Ms. Neelam Sharma, Adv.  
Ms. Pankhuri Shrivastava, Adv.UPON hearing the counsel the Court made the following  
O R D E R

- 1 List the Petition on 10 January 2022.

(CHETAN KUMAR)  
A.R. -cum-P.S.(SAROJ KUMARI GAUR)  
Court Master